

Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Vanijya Bhawan, New Delhi

**Trade Notice No. 29/2026-27**

**Dated: 1st October 2026**

**Subject: Revised composition of the Sub-Committee on Trade Finance under the Niryat Protsahan sub-scheme of the Export Promotion Mission (EPM) – reg.**

The Export Promotion Mission (EPM) was launched through Trade Notices issued from time to time under the Niryat Protsahan sub-scheme. A Sub-Committee on Trade Finance has been constituted to oversee and monitor implementation of the trade finance interventions thereunder. The composition of the Sub-Committee was earlier notified vide Trade Notice No.20/2025-26 dated 02.01.2026, No.21/2025-26 dated 02.01.2026, No.25/2025-26 dated 20.02.2026, No.31/2025-26 dated 06.03.2026, and No.32/2025-26 dated 06.03.2026 for each intervention under the Niryat Protsahan sub-scheme.

2. The composition of the Sub-Committee on Trade Finance has been revised. The revised composition, applicable uniformly across all Niryat Protsahan Trade Finance interventions, is enclosed as Annexure-I to this Trade Notice.
3. All other provisions of the Trade Notices issued under the Niryat Protsahan sub-scheme of the EPM shall remain unchanged.

This Trade Notice is issued with the approval of the Competent Authority.

**Ramesh  
Kumar  
Verma**  
(Ramesh Kumar Verma)

Digitally signed by  
Ramesh Kumar  
Verma  
Date: 2026.10.01  
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Joint Director General of Foreign Trade

(Issued from F. No. 01/02/49/AM-26/EPM)

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**Annexure-I**

**Composition of Sub-Committee on Trade Finance under the Niryat Protsahan Sub-scheme** *(Applicable to all Trade Finance Interventions under Export Promotion Mission – Niryat Protsahan)*

| <b>Sl. No.</b> | <b>Officer / Representative</b>                                                                                 | <b>Position</b> |
|----------------|-----------------------------------------------------------------------------------------------------------------|-----------------|
| 1.             | Development Commissioner, Ministry of MSME                                                                      | Co-Chair        |
| 2.             | Additional Secretary (Trade Finance), Department of Commerce                                                    | Co-Chair        |
| 3.             | Joint Secretary or Equivalent (Trade Finance Division), Department of Commerce                                  | Member          |
| 4.             | Joint Secretary or Equivalent (Industrial Finance), Department of Financial Services (DFS), Ministry of Finance | Member          |
| 5.             | Joint Secretary or Equivalent, EPM Section, DGFT                                                                | Member          |
| 6.             | Joint DGFT, EPM Section, DGFT                                                                                   | Convenor        |
| 7.             | Representative of IFD, Department of Commerce                                                                   | Member          |
| 8.             | Representative of Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE)                          | Member          |
| 9.             | Representatives of EXIM Bank                                                                                    | Member          |
| 10.            | Representative from National Credit Guarantee Trustee Company (NCGTC)                                           | Member          |
| 11.            | Representative of Export Credit Guarantee Corporation of India (ECGC)                                           | Invitee         |
| 12.            | Representative of Indian Banks' Association (IBA)                                                               | Invitee         |
| 13.            | Representative of International Financial Services Centres Authority (IFSCA)                                    | Invitee         |
| 14.            | Representatives of Factoring NBFCs                                                                              | Invitee         |

The Sub-Committee may co-opt members or invite any other participants as and when required. Domain experts or industry representatives with demonstrated experience in trade finance may be associated for any technical appraisal or otherwise.